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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1596/2002

This the 8th day of August, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. M.P. SINGH, MEMBER (A)

1. Ms. Deepa Chaudhury,
W/o Mr. Dharam Vir Singh,
R/o G-59, East of Kailash,
New Delhi-110065.
2. Ms. Sarojini Sabharwal,
W/o Shri A.K. Sabharwal,
14/12A, Tilak Nagar,
New Delhi.
3. Ms. Vidhu Chaturvedi,
W/o Shri C.K. Chaturvedi,
23/206, Lodhi Colony,
New Delhi.-110003.
4. Ms. Kiran Bala Vir,
E-88, Lajpat Nagar-I
New Delhi.
5. Ms. Nirmal Budhwar,
W/o Shri Om Parkash Budhwar,
H.No.832, Sector 111, R.K. Puram,
New Delhi.
6. Ms. Shanta Sharma,
D/o Shri S.D. Sharma,
H.No.28, GG-3, MIG Flats (DDA),
Vikaspuri (DODELA).
7. Ms. Rajni Verma,
D/o Shri R.C. Verma,
A-1/163B, Lawrence Road,
Delhi-110 034.
8. Mrs. Naresh
W/o Shri Bhajan Singh,
R/o C/4C/171, Pocket 14,
Janakpuri, New Delhi-110 018.
9. Smt. Sarojini,
W/o Shri Harish Kewlani,
R/o C-56, Gujranwala Apartments,
J Block, Vikaspuri,
New Delhi-110 018.
10. Mrs. Manjinder Kaur,
W/o Shri Gurnam Singh,
FD/5, Tagore Garden,
New Delhi- 110 027.
11. Mrs. Rajni Rawat,
W/o Shri Sudhir K. Rawat,
7, Sant Nagar,
East of Kailash,
New Delhi-110 065.



12. Sonali Roy Choudhary
W/o Dr. Asim Kr. Hazra
123, Swarjmal Vihar
Delhi-110 092.

(By Advocate: Sh. Anil Singhal proxy for
Sh. H.L. Behri)

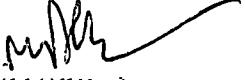
Versus

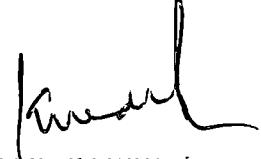
1. The Chief Secretary,
Govt. of NCT of Delhi,
Delhi.
2. The Director of Education,
Directorate of Education,
Old Secretariat,
Delhi- 110 054.
3. Union of India,
Through the Secretary,
Ministry of Human Resources Developments,
Shastry Bhawan,
New Delhi. Respondents.

O R D E R (ORAL.)

By Sh. Kuldip Singh, Member (J)

Learned proxy counsel for applicant submits that there is some defect in the OA so he wants to withdraw the OA with liberty to file afresh within 2 weeks. Accordingly, he is permitted to withdraw the OA with liberty to file afresh within 2 weeks.


(M.P. SINGH)
Member (A)


(KULDIP SINGH)
Member (J)

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